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From:

Ram Sharma

Registrar (Administration) High Court of Jharkhand, Ranchi.

File No. XXII(6)/NJA/1/20	25-26/Apptt
Letter No	/Apptt
Dated:	

To

The Director,

National Judicial Academy, Bhadbhada Road,Suraj Nagar P.O., Bhopal – 462044 (M.P.).

Sub.:- Regarding nominations of Civil Judges (Junior Division) and recently recruited District Judges (from Bar) for the AY:2025-26.

Ref.:- Your Lordship's Letter bearing Ref.:NJA/Dir./SE05-SE08/2025/ dated 31.07.2025.

My Lord,

With reference to the letter on subject noted above, I am directed to say that the Court has been pleased to nominate total 16 Judicial Officers in four batches, two batches of Civil Judges (Junior Division) and two batches of recently recruited District Judges (from Bar) for the AY:2025-26 to attend the Programmes at the National Judicial Academy, Bhopal, in the following manner:-

S. No.	Prog.	Dates	Nominated Officer		
	No.				
1.	SE-05	18 – 22	(i) Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj,		
		August, 2025	(ii) Ms. Apekchha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad,		
		rugust, 2025	(iii) Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih and		
			(iv) Mr. Mahaboob Alam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.		
2.	SE-06	25 – 29	(i) Mr. Divyam Chaudhary, J.Mcum-Judge I/c, Hazaribagh,		
		August, 2025	(ii) Mr. Utkarsh Jain, J.Mcum-Judge I/c-cum-P.M. (J.J.B.), Latehar,		
		rugust, 2020	(iii) Mr. Chandan Kumar Goswami, Civil Judge (Jr. Div.), Ranchi and		
			(iv) Mr. Sumit Kumar Verma, J.M., Sahebganj.		
3.	SE-07	01 - 05	(i) Ms. Namita Chandra, Dist. & Addl. Sessions Judge, Jamshedpur,		
		September,	(ii) Mr. Paras Kumar Sinha, Dist. & Addl. Sessions Judge, Dhanbad,		
			(iii) Ms. Aisha Khan, Dist. & Addl. Sessions Judge, Daltonganj, and		
		2025	(iv) Ms. Prachi Mishra, Dist. & Addl. Sessions Judge, Khunti.		
4.	SE-08	08 – 12	(i) Mr. Purnendu Sharan, Dist. & Addl. Sessions Judge, Sahebganj		
		September,	(Rajmahal),		
			(ii) Mr. Hariom Kumar, Dist. & Addl. Sessions Judge, Giridih,		
		2025	(iii) Ms. Prity Kumari, Dist. & Addl. Sessions Judge, Giridih and		
			(iv) Mr. Bhanu Pratap Singh, Addl. Principal Judge, Addl. Family Court,		
	li li		Deoghar.		

This is for your Lordship's kind information and needful.

Yours Sincerely, Sd/- Ram Sharma Registrar (Administration)

N	Jemo	No.	3557	/Apptt.

Dated Ranchi the 06 08 2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / the Principal District & Sessions Judge, Daltonganj, Deoghar, Dhanbad, Giridih, Hazaribagh, Jamshedpur, Khunti, Latehar & Sahebganj including the Judicial Commissioner, Ranchi / Officers concerned for information and needful with a direction to follow the "Joining Instructions" of NJA, which is available on NJA website (www.nja.gov.in) alongwith permission to attend the aforesaid NJA programme.

Registrar (Administration)